

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3563/2013

The 3rd day of October, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

R.N. Prasad
(Retd. Hindi Translator)
S/o Late Shri Kuldeep Lal,
R/o A-24/E, Laxmi Park,
Nangloi, Delhi-110041. .. Applicant

(By Advocate : Shri B.N.P. Pathak)

Versus

1. The Secretary,
Ministry of Information and Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. The Chief Executive Officer,
Prasar Bharti,
PTI Building, Sansad Marg,
New Delhi.
3. The Director General,
All India Radio,
Akashwani Bhawan,
Sansad Marg, New Delhi-110001.
4. The Head of Office,
All India Radio,
Silchar (Assam).
5. The Dy. Director General (Engg.),
High Power Transmitters,
All India Radio Khampur,
Delhi-110036. .. Respondents

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is brought to our notice that after the O.A. is amended, the respondents have granted certain reliefs to the applicant vide order dated 20.02.2017.

2. In the circumstances, the O.A. is disposed of by granting liberty to the applicant to make a fresh representation ventilating his remaining grievances to the respondents and on receipt of such a representation from the applicant, the respondents shall consider the same and pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days therefrom. No order as to costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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